National Company Law Tribunal

Allahabad Bench

CPNO. (IB)20/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 01.02.2018

2.

NAME OF THE COMPANY: Punjab National Bank VIS Kunj Forging Put SECTION OF THE COMPANIES ACT: 7 of ISB code of 2016

SI. NO. Harshul Bratnagar Advocate Petitioner

1.

Signature

CP No. (IB) 20/ALD/2018

Sri Harsul Bhatnagar for the Financial Creditor.

The present case is filed as a fresh case under section 7 of I & B Code against the Corporate Debtor Company.

The Registry is directed to make scrutiny of the same and to furnish its report. Further, a formal notice as per settled practice of this Tribunal to be issued to the Corporate Debtor Company to invite their objection/ comments, if any, to the present I & B petition.

The petitioner is further directed to communicate a copy of this order along with complete set of application to the Corporate Debtor Company.

The matter to be listed on 26th February, 2018.

Date: 01/02/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)